



2026:AHC:44580

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 3783 of 2026

Hemant Kumar

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashok Kumar Rai, Ranvijay Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss the present petition as not pressed.
2. Prayer is allowed.
3. Accordingly, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

February 26, 2026

Swati